

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

COURT-V
(Special Bench)

Item No.-501
IB-270/ND/2021,
IA/1580/2022

IN THE MATTER OF:

Alchemist Township India Pvt. Ltd.

Vs.

Technology Parks India

....Applicant

.....Respondent

SECTION

U/s 7 of IBC

Order delivered on 19.05.2022

CORAM:

SHRI BACHU VENKAT BALARAMA DAS,
HON'BLE MEMBER (JUDICIAL)

SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

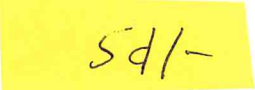
For the Applicant : Palash Singhai & Adv Gursat Singh
For the Respondent : Adv Zorawar Singh

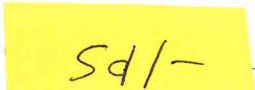
ORDER

IA/1580/2022:-

This is an application filed by the Applicant praying therein that the proposed name of Mr. Shashi Kant Nemani (IBBI/IPA-001/IP-P00078/2017-18/10163) be replaced with one Mr. Satya Prakash, as IRP. Heard Ld. Counsel for the Applicant. The payer is **allowed**.

The Petitioner is permitted to amend the petition accordingly. List the matter on **05.07.2022**.


(HEMANT KUMAR SARANGI)
MEMBER (T)


(BACHU VENKAT BALARAMA DAS)
MEMBER (J)

Md Saddam